RAJYA SABHA

Wednesday, the 15th July, 1992/24th Asadha, 1914 (Saka)

Th: House met at eleven of the clock,

The Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Anti-India activities by Pak intelligence agencies

*101 SHRI MOHINDER SINGH LATHER :f

SHRI iSH DUTT YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Governcmtit's attention has been drawn to the news report which appeared in the 'Dainik Jagaran' dated the 3rd June 1992 regarding anti-India activties carried out by Pak Intelligence agencies; and

(b) if so, what is Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) The Governmnet is aware of the press report in question.

(b) A statement is laid on the Table of House. (See below)

Statement

The Government is keeping a close watch on the activities of the terrorists subversive elements and other anti-national elements. In Jammu and Kashmir and Punjab, the security forces are continuing with stern action against the terrorists and strong measures have been taken against infiltration of trained terrorists and flow of sophisticated arms from across the bodrer. Selective searches and combing operations have been undertaken by them on specific information and intelligence. Recently security forces have had notable success in their action against terrorists.

The efforts have also continued to bring pressure on Pakistan from the International Community to stop promoting international terrorism and armed insurgency. Pakistan's role in these matters is being increasingly recognised abroad. The disinformation and malaeious propaganda orchestrated by Pakistan is being regularly countered in national and international fora. Pakistan's efforts in internationalising the Kashmir issue are also being countered by diplomatic efforts.

श्री महेन्द्र सिंह लाठर : मैडम, एक तरफ तो पाकिस्तान हमारे हाई कमीशन के अफसरों के खिलाफ उनको शैडो किया जाता है, किडनैप किया जाता है, उनको टार्चर किया जाता है, ताकि दहशत फैलाई जा सके और हमारे अफसर अपनी ड्यूटी भली प्रकार सरअंजाम न दे सकें ।

दूसरी ओर पाकिस्तान हमारे देश के अंदर अफरा-तफरी फैलाने के लिए उग्रवाद को बढ़ावा देने के लिए और हर किस्म की मजहबी जनून, एक कम्यूनल टेंशन पैदा करने के लिए करोड़ों रुपया खर्च कर रहा है ।

मैडम, मैं सरकार से यह जानना चाहूंगा कि सरकार इसको काउंटर करने के लिए क्या कदम उठा रही है ? और क्या सरकार की कमजोर नीति, क्योंकि इस सरकार अभी ने अभी तक कोई कदम जिसको सख्त कहा जा सके, पाकिस्तान के खिलाफ नहीं उठाये । पाकिस्तान ने जासूसी जाल हमारे देश के अंदर फैला रखा है, खास तौर पर बार्डर एरियाज के अंदर ।

तो मैं सरकार स यह जानना चाहूंगा कि सरकार क्या कदम उठा रही है,

tThe question was actually asked •>n the floor of the House by Shri Mohinder Singh Lather.

ताकि इन सारी बातों की रोकथाम हो सके ग्रौर पाकिस्तान को हमारे ग्रंदर, ग्रंदरूनी एक वबा जो फैला रहा है ग्रौर एक ग्रनडेक्लेर्ड वार पाकिस्तान ने हमारे देश के खिलाफ की हुई है, उसके खिलाफ सरकार क्या करने जा रही है ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I agree with the hon. Member that the sinister hand of Pakistan, through their Inter Services Intelligence, is creating problems in Kashmir and trying to t:se the militants to destroy peace ?n that area and create an element of fundamentalism in the Valiey, which is causing anxiety to all of us. But, Madam, the Government is aware of this development, and certain measures have already been taken. We are trying to create a sense of confidence among the people in the Valley. Efforts are being made to eradicate the feeling of alienation which the militants wanted to create. We are trying to bring about a positive 'atmosphere in that connection. Also, developmental activities in that area are being attended to so that the people in the Valley shall not fall a victim to the propaganda, the ISI propaganda, as the hon. Member has said. Our paramilitary forces and other organizations working in that area are doing very good work to isolate these people, identify them and meet the challenges as and when they occur. I am happy to say that the results are encouraging and we are confident that we are making headway in that direction.

SHRI MOHINDER SINGH LATHER: Madam$_3$ the Government is in the habit of usually giving this reply. It is stated by the Government that the Government is keeping a close watch on the activities of the terrorists, subvesive elements and other anti-national elements. So has it been stated about the activities in Ayodhya, thfet the Government is keeping a close watch. What I wanted to know from the Government is, what action they are proposing to take against the Pakistan Government, not against the terrorists. What action has been taken by the Government to stop Pakistan from interfering in our internal affairs ? That was my first question but, Madam, my question has not been replied to.

SHRI M. M. JACOB: Sir,.. .Madam, I am sorry.

THE DEPUTY CHAIRMAN: Never aund.

SHRI M. M. JACOB: It is not that I was avoiding the question because, as you know, when I spoke about the problems in Kashmir, naturally I mentioned about Pakistan and its involvement. We are using all diplomatic efforts to persuade Pakistan not to use Pakistan soil for training and sending militants to this side and also not to use their soil and theii- resources for collecting weapons for destroying our peace on this side of the border. Diplomatic effort is a major thing. Even our Prime Minister recently had discussions with the Prime Minister of Pakistan and I am hopeful that positive results will emerge. We are not in a position to say how far we are successful in it. Of course, as a country we have to exist, and we will exist. A whatever cost it is, we have to exist. At that time we will see how we will react. But at the moment we are making all efforts at the diplomatic level.

THE DEPUTY CHAIRMAN: That is in the written answer also. Shri Ish Dutt Yadav.

SHRI MOHINDER SINGH LATHER: Madam, I have not yet asked my second supplementary.

Madam, it has come in the newspapers, and also it must have come to the notice of the Government that many local people especially in the Jammu and Kashmir border areas, give shelter to these terrorist an#

spies from Pakistan. I wish to know from the Government—they are as bad as the terrorists—what action the Govemment proposes to take so that no shelter is given to such elements.

SHRI M. M. JACOB: Madam, whenever such things are brought to the notice of our forces which are present there and are doing the combing operations, we take into account that aspect also. They are not allowed to harbour any teirorists or militants like that. They will be exposed to the same situation as in the case of a perso.i who is doing such acts against car country. So. I think, even though I jm not sble to spell out what exactly we au> going to do; the thing is very clear that we are aware of it, and such persons are brought to book whenever it is found necessary.

श्री ईश दत्त यादव : मैडम, हम लोगों ने प्रश्न पूछा है इसके उत्तर में गृह मंत्री जी ने भारत सरकार द्वारा और गृह मंत्रालय द्वारा पाकिस्तानी उग्रवादियों को रोकने की क्या व्यवस्था की गई है यह इन्होंने अपने उत्तर में दिया है। लेकिन हम लोगों का स्पष्ट प्रश्न था मैडम, कि पाकिस्तानी उग्रवादी के जो भारत में घुस आ रहे हैं और किसी न किसी बहाने कोई साधारण अपराध करके जेलों में बंद हो जा रहे हैं और जेलों में बंद हो जाने के बाद ये जासूसी करते हैं, जो हमारे भारतीय लोग बंद हैं या जेलों के जो अधिकारी हैं उनसे वह जासूसी करते हैं और फिर पाकिस्तान वापस चले जाते हैं और पाकिस्तान की जो खुफिया एजेंसी है आई० एस० आई० उसको सारी सूचनाएं देते हैं। हमारा मूल प्रश्न इसके बारे में था। यह बात सही है कि सरकार की सारी व्यवस्था करने के बाद भी पाकिस्तानी उग्रवादी भारत की सीमा में प्रवेश कर रहे हैं और सरकार उनको रोकने में अब तक असफल रही है। मेरा आपके माध्यम से माननीय गृह मंत्री जी से यह प्रश्न है कि भारत की सीमा में प्रवेश करके इस समय भारतीय जेल में कितने पाकिस्तानी बंद हैं और क्या जो पाकिस्तानी बंद हैं वे तीन महीने, 6 महीने, एक साल की सजा काट करके फिर पाकिस्तान वापस चले जाते हैं, सरकार क्या कोई इस तरह की व्यवस्था करेगी कि पाकिस्तानी जो भारतीय जेलों में आ जाते हैं उनको फिर पाकिस्तान किसी तरह से वापस न जाने दिया जाए ताकि भारत की सीक्रेसी लीक आऊट न हो या जासूसी न हो सके ? इसी से संबंधित मेरा दूसरा स्पष्ट प्रश्न है, माननीय गृह मंत्री जी ने स्वीकार किया है 3 जून को "दैनिक जागरण" में जो समाचार प्रकाशित हुआ है इसके बारे में गृह मंत्री जी ने कोई उत्तर नहीं दिया कि जम्मू क्षेत्र के कई हिस्सों में पाक गुप्तचर संस्था का जाल फैला हुआ है जम्मू के विभिन्न स्थानों में अभी भी ऐसे कई पाकिस्तानी बंद हैं जो अपनी रिहाई का इंतजार कर रहे हैं और इस बात की पूरी संभावना है कि रिहा होते ही ये आई० एस० आई० के जाल में फंस करके दोबारा फिर भारत आने का प्रयास करेंगे, यद्यपि इस न्यूज आईटम को गृह मंत्री जी ने स्वीकार किया है कि गृह मंत्रालय की जानकारी में यह न्यूज आयटम है। तो क्या यह बात सही है कि जम्मू की जेलों में आज भी पाकिस्तानी जासूस बंद हैं अगर बंद हैं तो कितने हैं और क्या सरकार इस तरह की व्यवस्था करेगी कि फिर अपने देश को वे वापिस न लौट सकें ?

SHRI M. M. JACOB: Regarding the question asked by my friend, Shri Ish Dutt Yadav, I would like to say that it is not in the interest of our nation to reveal the number of parsons of another country imprisoned in such a situation. I do not deny the fact that Pakistani agents are trying to do the spying work in Jammu and Kashmir. In other parts of India to they are trying to create areas of influence through spying. We are aware of it and we are taking su/iicient precautions to see that sach things *di* not corae on the surface and we *r* nabbing it the moment when it S started.

SHHI JAGMOHAN: Is the hon. Minister, awan> that' there is a dire-'!*

dialling facility between the Valley and Pakistan? Presumably this has been- done under some SAARC agreement. How has this facility been extended to POK, which India does not recognise as part of Pakistan? This direct dialling facility has facilitated the work of the Pakistani intelligence agencies as well as the supporters of the militants and terrwists from across the border.

SHRI M. M. JACOB: India has got direct dialling facility with so many countries of the world, including Psk'stp.r.. I a~". rot ::ure -.vheth?r we have a direct dialling facility with POK or with any specific area. At the same time I would say that if there is no direct dialling with a particular area? one can dial somebody else and he can dial the POK and POK will dial to someone el?e and finally the thing will reach that place.

SHRI S. JAIPAL REDDY: The Home Minister has not taken the question with adequate serioueness.

THE DEPUTY CHAIRMAN: No. It is not the question. Please. Mr. Jag-mohan, I think the Home Minister Sahib will find out the position. It does not concern his Ministry. It concerns the Communications Ministry. So, let him get the information.

SHRI MURASOLI MARAN: It concerns his Ministry.

THE DEPUTY CHAIRMAN: The direct dialling facility is with the Communications Ministry. Let him find out and come back and reply.

SHRI M. M. JACOB: We shall find out.

श्री राम नरेश यादव : महोदया, जम्मू-काश्मीर और पंजाब में आतंकवादी व विघटनकारी तत्वों के जरिए आतंकवादी गतिविधियां बहुत तेजी से बढ़ती चली जा रही हैं और जिस प्रकार से वहां पर अपहरण हो रहे हैं, बाहर से सारे हथियार आते हैं और जो पाकिस्तानी आक्युपाइड काश्मीर है, वहां बहुत से प्रशिक्षण केन्द्र हैं। सरकार इस ओर बराबर ध्यान भी दे रही है और कहती भी है कि हम कड़ी नजर रखे हुए हैं ताकि ऐसी गतिविधियां हमारे देश में न पनपने पाएं। महोदया, अपने उत्तर में माननीय मंत्री जी ने कहा है कि आतंकवादियों के खिलाफ सुरक्षा बल कड़ी कार्यवाही जारी रखे हुए है और सीमा पार से प्रशिक्षित आतंकवादियों की घुसपैठ और अत्याधुनिक हथियारों के आगमन के खिलाफ कड़े उपाय किए गए हैं। महोदया, ये सारे उपाय किए गए हैं, लेकिन उसके बावजूद भी पाकिस्तान से प्रशिक्षित लोगों का आना-जाना नहीं रुका है जिसके आधार पर यहां आकर जिस तरह से ये लोग खुफियागिरी का काम करते हैं और दूसरे देशों में जाकर भारत के खिलाफ विषवमन करते हैं। तो मैं आपके माध्यम से माननीय मंत्री महोदय से जानना चाहता हूं कि आखिर वह कौन से कड़े उपाय है जिनके आधार पर आप यह बताना चाहते हैं कि हम पाकिस्तान से आने वाले जो घुसपैठिए हैं, उनकी गतिविधियों पर नियंत्रण करना चाहते हैं और मेरे प्रश्न का "ब" भाग है कि . . . .

उपसभापति : एक ही सवाल करिए।

श्री राम नरेश यादव : मैडम, मेरे प्रश्न का "ब" भाग पूछ रहा हूं कि पिछले तीन वर्षों के अंदर जो आपने कड़ उपाय किए हैं क्या उन उपायों के आधार पर घुसपैठियों की संख्या में, उनकी आतंकवादी गतिविधियों में कोई कमी आई है और अगर नहीं आयी है तो क्यों नहीं आयी है और उसके लिए आप भविष्य में और क्या कदम उठाने जा रहे हैं? यह मैं जानना चाहता हूं।

SHRI M. M. JACOB: The first step taken is to prevent the infiltration as far as possible through our security agencies on the border. Number two,. when they are detected, they are rounded up and they are brought to book as per our Indian law. Number thiee, regular combing operations are

going on in the Valley now by the security agencies and the para-military agencies employed there. Number four, a lot of propaganda from our side for confidence building among our own people who are living there is also going on.

About the number of people who have really infiltrated, certainly in this year there is a decrease. I cannot give him the exact figure. I want a notice for that.

SHRI S. B. CHAVAN: Madam, may I supplement the informaion which my honourable colleague has given? In order to find out what has been the impact of the measures undertaken by the Government, in these three months, by June this year, 315 terrorists have been killed, 1216 have been arrested. This includes many top leaders of the terrorist outfit. The security forces have already recovered a large quantity of arms and ammunition including 2016 AK rifles, 125 machine guns, 417 pistols and revolvers, 342 rocket launchers, rockets, 1356 handgrenades or bombs and 110 mines.

उपसभापति : श्रीमती चन्द्रिका अभिनंदन जैन।

श्री राम नरेश यादव : महोदया सिर्फ मैं मंत्री महोदय से यह जानना चाहता हूं कि यह जो कदम उठाए गए हैं इससे क्या कोई कमी आई है या नहीं आई ?

गृह मंत्री (श्री एस० बी० चव्हाण) : कमी आई है।

श्रीमती चन्द्रिका अभिनन्दन जैन : उपसभापति महोदया पाकिस्तान की बदनजर भारत पर है। भारत के विकास के रास्तों में रुकावट करना यह पाकिस्तान की नीयत है, भारत को मजबूत न बनने देना यह पाकिस्तान की नीयत है और पूरे देश में अराजकता फैलाना यह पाकिस्तान की नीयत है। आपके प्रश्न के उत्तर में यह कहा है कि हम यह कोशिश कर रहे हैं, पाकिस्तान गवर्नमेंट को परसुएड कर रहे हैं, जो कमांडो ट्रेनिंग कैम्प लगे हुए हैं उनको बंद कर दें, जहां से टेरारिस्टों को तालीम दी जाती है कि कैसे वेपेन्स चलाना है। मेरा यह मानना है कि ऐसे सोफ्ट कदम उठाने से क्या पाकिस्तान आपकी बात सुनेगा ? आप क्यों नहीं यह जो पाकिस्तान ऑक्यूपाइड कश्मीर में कमाण्डो ट्रेनिंग कैम्प चल रहे हैं उनको डिसमेंटल करते हैं ? यह मेरा पहला सवाल है।

आपने पंजाब में इलेक्शन करवाए हैं, इसके लिए तो मैं सरकार को मुबारकबाद देना चाहूंगी कि आपने यह कदम उठाया, वहां पर ऐसा वातावरण पैदा किया और चुनाव करवाए। पंजाब में लोकशाही प्रक्रिया फिर से आपने कायम की। क्या यही कदम, गृह मंत्री जी अभी अभी कश्मीर में गए थे, वहां मुआयना किया है, क्या यही कदम आप कश्मीर में उठा पाएंगे, उठा सकेंगे, उठाने की जिम्मेदारी लेंगे ताकि कश्मीर में भी लोकशाही प्रक्रिया फिर से शुरू करा सकें ?

आखिरकार, मैं यह पूछना चाहूंगी कि बहुत सारी फेमिलीज, परिवार कश्मीर और पंजाब छोड़कर, अपने मादरे-वतन को छोड़कर बाहर बसे हुए हैं। अपनी जानमाल की रक्षा के लिए दो लाख परिवार, जो सिर्फ कश्मीर में से हिंदू परिवार हैं, वे अपना मादरे-वतन छोड़कर कहीं और बसे हुए हैं। क्या आप ऐसा वातावरण बनाएंगी ताकि वे फेमिलीज अपने मादरे-वतन फिर से जा सकें ?

SHRI S. B. CHAVAN: Madam, the hon. lady Member has referred to my recent visit to Jammu and Kashmir. She has asked a number of questions in one supplementary. First is, whether Pakistan is interested in destabilising the country. That, of course, is a well-known thing. Everybody knows that they are not going to be satisfied by merely destabilising the country but they would like to See that Jammu and Kashmir becomfte a

part of Pakistan. That is their design and that is how they are planning the whole thing.

The next part of the question relates to camps. It is in everybody's knowledge that in the Pakistan-occupied Kashmir, some of the camps are being conducted by the ISI, the outfit of Pakistan. They have not only been conducting the camps but they are providing money, material everything and also the logistic support. She said: "Why not dismantle those camps?" Madam, I do not think that we can possibly resort to that kind of thing. We will have to persuade Pakistan through our diplomatic channels. We are doing our best. I must say, at least I am satisfied with the way in which we have been able to convince most of the European countries even America and the U.K., that this is part of the international terrorism which they are trying to create -'n this area and no Government, for that matter, can be allowed *to* conduct this kind of activity which ultimately is going to encourage international terrorism and I am sure that it has a very good impact. Both the U.S.A. and the U.K. have now been openly saying that Pakistan is encouraging terrorist activity in that area.

श्री कृष्ण लाल शर्मा : महोदया, मैं गृह मंत्री महोदय से यह पूछना चाहता हूं कि क्या उनकी जानकारी में है कि पाकिस्तान का गुप्तचर विभाग—आई० एस. आई., हमारे देश की गुप्तचर व्यवस्था को जम्मू कश्मीर में और भी कुछ भागों में, नष्ट करने का प्रयास कर रही है और इस रीति से उन्होंने हमारे गुप्तचर विभाग के कुछ लोगों का किडनेपिंग भी किया है, अपहरण किया है और उनसे कुछ बातें उगलवाने के लिए कोशिश कर रहे हैं। क्या यह जानकारी गृह मंत्री महोदय को है? यदि हां, तो उसके बारे में हाऊस को बतायें और उसके बारे में सरकार क्या कदम उठा रही है?

SHRI S. B. CHAVAN: This kind of activity, Madam, is a regular activity on behalf of the ISI and they have been trying their level best to create conditions in which our intelligence agencies would not be able to carry on their activities. But I must inform the House that in spite of that, our intelligence agencies are doing their work very effectively and will not allow the kind of activity which the hon. has stated. But I do not think that I will be able to give all the information in regard to this aspect of the question,

SHRI RAM GOPAL YADAV: My question is whether the hon. Minister is in the know of the fact that there are certain instances where _ in the name of Pakistani spies, innocent Indian Muslims are being branded as Pakistani citizens and they are forced to juit India against their wishes. If it is *in* his knowledge, I woudl like to know when such activitits are going to be stopped.

SHRI M. M. JACOB: Madam, the Government is not aware of innocent civilians being forced to quit India as Pakistanis.

डा० बलदेव प्रकाश : माननीय मंत्री महोदय, क्या यह बताने की कृपा करेंगे कि जो भी अल्ट्रा आउटफिट्स हैं, उनके जो नेता हैं जैसे डा० सोहन सिंह, बस्सन सिंह जफरवाल, मानोचहल, सी०के०एफ० के०एल०एफ० के आदि-आदि। यह जो नेता हैं और जो पंजाब में उग्रवादी गतिविधियां करवा रहे हैं व बाकायदा पाकिस्तान से हिन्दुस्तान के अन्दर पंजाब में आते हैं और कार्रवाईयां करके फिर पाकिस्तान वापिस चले जाते हैं पाकिस्तान की सरकार वहां उनको संरक्षण दे रही है और उनके रहने वगैरह का वहां पूरा प्रबन्ध है, जो हमारी इंटेलीजेंस सर्विस को पता है। क्या भारत सरकार इंटरनेशनल हॉट परश्यूट पालिसी के अन्तर्राष्ट्रीय पीछा करके उनको वहां से पकड़कर नहीं ला सकती है? दूसरे, क्या जो हम डिप्लोमेटिक मेजर्स ले रहे हैं, उनके अन्तर्गत भारत सरकार पाकि-

स्तान सरकार को जोर डालकर, कि जो पंजाब को डि-स्टेब्लाइज करते के लिए नेताओं को वहां संरक्षण दे रही है उन नेताओं को वापिस बुलाते के लिये हमारी तरफ से क्या सरकार कोई कोशिश कर रही है?

एक बात और मैं कहना चाहता हूं कि सरकार ने अपने उत्तर में यह कहा कि बहुत ही स्ट्रोंग और स्टर्न मेजर्स लिये जा रहे हैं। लेकिन उन्होंने सारे मेजर्स के बावजूद भी जो सोफिस्टिकेटिड वेपंस हैं, वह पहले से ज्यादा आ रहे है। पहले ए.के.-47 और अब ए०के०-74 आ रहा है और ट्रेंड इनफिलट्रेटर्स भी ज्यादा आ रहे हैं। तो क्या सरकार जो स्टर्न और स्ट्रोंग मेजर्स हैं, उनको बढ़ाने के लिए इंतजाम करेगी कि बोर्डर के ऊपर सुरक्षा पटटी जो कांग्रेस की सरकार ने कांस्टीटयशन में अमेंड करके अपने अधिकार में वह पावर ली थी, क्या वह सुरक्षा पट्टी वहां पर लगायेगी, जिससे कि प्रभावी ढंग से आना-जाना वहां रुक सके? मेरे यह दो स्पेसिफिक सवाल हैं।

SHRI M. M, JACOB: Madam, regarding the first part of the question asked by the hon. Member that if any culprit escapes to Pakistan and if we want to bring him back, it means extradition, we want the cooperation. from the other Government for ar;y extradition of this short.

Regardng the second part which the hon. Member has asked, we are continuously on the method of convincing the Pakistan Government about the necessity of cooperating in this particular field and prevent this kind of atrocity done against us.

Thirdly, regarding the security belt, this House has once in the past passed a resolution permitting the Parliament to make a legislation if a security belt is required for the nation at the border areas to seal it completely. Then at that time, after having consultations with the State Governments concerned whose territories ere on the border, it was not found necessary for sealing like that by creating a security belt. But, at the same time, if every State feels that a security belt is the answer for that, we won't minr going in for that. But till then we have to resort to the other methods of providing check posts, fencing and the border roads wherever possible and so on and so forth.

डा० संजय सिंह: अभी हाल ही में पाकिस्तान में, अपने बॉर्डर के पास, पाकिस्तान के अंदर एक स्मगलर और एक बहुत बड़े कांट्रैक्टर के घर लड़की की शादी हुई थी और उसमें हिंदुस्तान के बॉर्डर से, हिंदुस्तान के अंदर की तरफ से पचासों कांट्रैक्टर वहां जमा हुए। यह कुछ महीने पूर्व का वाक्या है और दो-तीन दिन वह लोग वहां रहे। लाखों-करोड़ों खर्च करके बड़ी लंबी शादी हुई।

तो मैं इस सरकार के गृह मंत्री से पूछना चाहता हूं कि क्या ऐसी उनके पास व्यवस्था है कि ऐसे विशेष अवसरों पर भयमुक्त आवागमन के लिए, बिना पासपोर्ट, बिना वीज़ा लोगों के आवागमन की व्यवस्था है?

SHRI M. M. JACOB: Madam, about this marriage and all that, I need a specific notice.

THE DEPUTY CHAIRMAN: He was not invited.

AIDS holocaust in India

*102. SHRl KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE b_e pleased to state:

(a) whether the World Health Or ganisation warns of an AIDS holo caust in India as reported in the Indian Express dated the 9th June, 1992;

(b) if so, whether Govemment have sfaee contemplated any steps on